NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 52(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: M/s. Mr. Pankaj Arora & Ors. V/s. M/s. International Institute of Finance Markets Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. M. Vicender Granda, Cr. Adu.

2. Mr. S. K. Giri, Adv.

3. Mr. Tarun Mehter, Adv.

4. Ms Chelly Khanna, Adv.

5. Mr. Arun Kath Palia Sr. Adv.

6. Risni, Sovis Adv.

7. Achiram Adv.

Adv.

Adv.

ORDER

Learned counsel for the parties are present. Arguments in the application for discovery have been heard in part. List for orders on the next date of hearing. In the meantime, learned counsel for the petitioner shall be at liberty to file the rejoinder for reply, if any, filed by the respondents in the main C.P. within the period stipulated in the earlier order of this Tribunal.

List on 07.11.2016

Sd1-

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)